

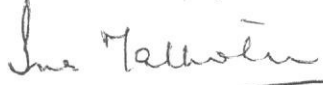
OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH EAST)  
SAKET COURTS COMPLEX, NEW DELHI

ORDER No. 71 /2014

Dated: 3/6/2014

In partial modification of this office order No. 65/2014 dated 23.4.2014 endorsed vide endorsement No. Judl./f.58/Committee/Gaz./D&SJ/(SE)/2014/ 4506-4575 dated 23.04.2014, the following Committee is hereby re-constituted with immediate effect:-

<u>PURCHASE COMMITTEE</u>			
i)	Sh. Prem Kumar Barthwal	PO MACT-01	Chairman
ii)	Sh. Nikhal Chopra	FO MACT-03	Member
iii)	Ms. Veena Rani	CMM	Member
iv)	Ms. Pooja Talwar	ACJ	Member
v)	Sh. Prabhat Bhati	AAO	Member

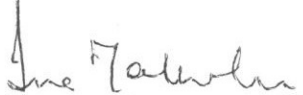
  
(INA MALHOTRA) 4/6/14  
District & Sessions Judge (South-East)  
Saket Court Complex, New Delhi

No. Judl.F.58/Committee/Gaz./D&SJ/SE/2014 6496-8566

Dated, Delhi the 04/06/14

Copy forwarded for information and necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ), Delhi, Delhi.
3. All the Judicial Officers of South East District, Saket Courts, New Delhi.
4. The Chief Metropolitan Magistrate, South East District, Saket Courts, New Delhi.
5. All A.Os. (Judicial)/Incharge of South East District, Saket Courts, New Delhi.
6. PS to District & Sessions Judge, South East District, Saket Courts, New Delhi.
7. PRO, South-East District, New Delhi.
8. The Website Committee, Tis Hazari Courts, Delhi.

  
District & Sessions Judge (South-East) 4/6/14  
Saket Court Complex, New Delhi